

**GOVERNMENT OF MEGHALAYA
HEALTH & FAMILY WELFARE DEPARTMENT**

No.Health.21/2020/71,

Dated Shillong, the 22nd March,2020.

GUIDELINES FOR OBSERVING JANATA CURFEW IN THE STATE

In connection with the preventive steps for COVID-19, the following guidelines are issued for observing Janata Curfew in the State :-

1. Janata Curfew shall be implemented from 6 am on 22nd March 2020 to 6 am on 23rd March 2020.
2. Deputy Commissioners/Superintendent of Police shall appeal to the residents of their Districts to exercise self-restraint and stay in their homes for the duration of the Janata Curfew.
3. Movement of personnel involved in provision of essential services such as Health, Sanitation, Police etc. will be permitted.
4. Movement of residents will be permitted for accessing emergency medical services.
5. Chemists/Pharmacies and all essential services are permitted to be opened.
6. Public transport will not be operational
7. Inter-state border check-post should be strengthened to ensure that no vehicles are allowed to enter the state from outside during the period.
8. Transport of medicines, essential commodities and perishable food items will, however be permitted
9. All shops, establishments etc. will be closed. Traders and business persons shall be requested to co-operate in this regard
10. Deputy Commissioners/Superintendent of Police/Director of Civil Defence will ensure that a siren is sound at 5 P.M. on 22nd March 2020 in all areas to indicate the time for applauding the work of the frontline personnel combating the COVID-19 outbreak.
11. Deputy Commissioners will send a report every 4 hours on the implementation of Janata Curfew to the Chief Secretary.

Sd/-

(M.S.Rao, IAS)

Chief Secretary to the Government of Meghalaya

Dated Shillong, the 22nd March,2020.

Memo No.Health.21/2020/71,

Copy to:-

1. The Commissioner & Secretary to the Government of Meghalaya, Health & Family Welfare Department.
2. The Director General of Police, Meghalaya for information and necessary action.
3. The Director General of Civil Defence & Home Guard for information and necessary action.
4. Director of Information & Public Relation for wide circulation in the Print/ Electronic media of the State
5. The Deputy Commissioners,
East Khasi Hills, Shillong/West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh/ West Jaintia Hills District,Jowai/West Garo Hills District, Tura / East Garo Hills District, Williamnagar/South Garo Hills District, Bagmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/South West Khasi Hills, Mawkyrwat.
6. The Director of Health Services (MI)/(MCH & FW)/(Research),Meghalaya,Shillong.

By Order etc.,

Deputy Secretary to the Government of Meghalaya
Health & Family Welfare Department